

[English]

**Refinance Facilities by NHB to  
Karnataka State Agricultural Rural  
Development Bank**

**2780. SHRIMATI BASAVA RAJESWARI:** Will the Minister of FINANCE be pleased to state:

(a) whether the National Housing Bank, Bombay has extended refinance facilities to Karnataka State Agricultural Rural Development Bank for house construction and repairs in rural areas;

(b) if so, the total amount of loan provided by the National Housing Bank;

(c) whether the Karnataka Government has utilised the same;

(d) if so, the details thereof;

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) and (b). Under the Scheme for subscription to 'Special Rural Housing Debentures' (SRHDs) formulated by National Housing Bank (NHB) in 1989 for providing financial assistance to the State Cooperative Land Development Banks (SCLDBs), NHB has extended financial assistance to the Karnataka State Cooperative Agricultural and Rural Development Banks Ltd. (KSCARDB) by way of subscription to such debentures which have been floated by KSCARDB in respect of housing loans disbursed by them in rural areas of Karnataka through their Primary Land Development Banks (PLDBs) for acquisition/construction of new housing units and for upgradation including major repairs. The total amount of financial assistance provided by NHB to KSCARDB by way of subscription to Special Rural Housing Debentures amounted to Rs. 222.32 lakhs.

(c) to (e). Special Rural Housing Debentures floated by KSCARDB are subscribed by NHB after the housing loans have been disbursed by the Primary Land Development Banks to the ultimate beneficiaries against creation of mortgage. The above mentioned amount of Rs. 222.32 lakhs housing loans disbursed by the Primary Land Development Banks has been utilised to finance construction of 425 new houses and repairs to 515 old houses spread over 14 districts in the State of Karnataka.

**Retrenchment of Workers in Export  
Promotion Councils**

**2781. DR. JAYANTA RONGPI:** Will the Minister of COMMERCE be pleased to state:

(a) whether the Government have retrenched a number of employees in the Export Promotion Councils;

(b) if so, the details thereof and the justification therefor; and

(c) the steps taken by the Government to cancel the retrenchment orders and to ensure the standard and quality of the products proposed to be exported?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM): (a) No, Sir.

(b) and (c). Does not arise.

**Assistance by NABARD to Andhra  
Pradesh**

**2782. SHRI J. CHOKKA RAO:** Will the Minister of FINANCE be pleased to state:

(a) the credit requirement put forward by Andhra Pradesh to the National bank for Agriculture and Rural Development during 1991-92;

(b) whether the Bank has provided the entire requirement; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) to (c). National Bank for Agriculture and Rural Development (NABARD) has reported that credit limits to State Coopera-

tive Banks and loans to State Government are sanctioned by them having regard to the norms and disciplines in force and also having regard to the realistic lending programmes, resources position of the concerned institutions, level of overdues and other relevant factors. Keeping the above aspects into consideration, NABARD has provided the following assistance to Andhra Pradesh during 1991-92:

(Rs. in lakhs)

<i>Purposes</i>	<i>Credit Limit/ Loan applied for</i>	<i>Credit limit/ Loan sanctioned</i>
i) Short-Term (Agricultural) including marketing of crops, produce loans and marketing of forest produce	55735.00	42290.00
ii) Weavers' finance	8913.36	7967.04
iii) Loan to State Govt. for contributing to the share capital of societies.	503.37	293.68

#### Development of Kaklnada Port

[Translation]

2783. SHRI. K.V.R. CHOWDARY: Will the Minister of SURFACE TRANSPORT be pleased to state:

Increase in Export quota for Textiles by USA

(a) whether the Government propose to convert Kakinada Port into a major Port; and

2784. SHRI MRUTYUNJAYA NAYAK: Will the Minister of TEXTILES be pleased to state:

(b) if so, the details of the steps taken up by the government for development of this port?

(a) the details of the deliberations held between India and the United States of America in Washington for increasing export-quota of textiles from India;

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) No Sir.

(b) the steps being taken by the Government thereon; and

(b) Does not arise.

(c) if not, steps are being taken the reasons therefor?